

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 267 of 2013

Dated : 20th August 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda**

**Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
Mr. Satyajit Sarna for R.3**

ORDER

We have heard the learned counsel for the Appellant as well as the learned counsel for the Respondent. They are directed to file their respective Written Submissions after serving copy on the other side.

Post the matter for Reporting Compliance on and further submissions if any on **12.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js